

CENTRAL ADMINISTRATIVE TRIBUNAL  
Principal Bench

(4)

O.A. No. 2601 of 1997

New Delhi, dated the 12th Dec., 1997

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)  
HON'BLE Mrs. LAKSHMI SWAMINATHAN, MEMBER (J)

Baldev Ram,  
S/o Mange Ram,  
R/o Quarter No. 30-L,  
Railway Colony,  
Tuglakabad,  
New Delhi. ... APPLICANT

(By Advocate: Shri A.K. Bhardwaj)

VERSUS

1. Union of India through  
the General Manager,  
Northern Railway,  
Baroda House,  
New Delhi.
2. The Divl. Railway Manager,  
Delhi Division,  
Northern Railway,  
DRM Office,  
New Delhi.
3. The Sr. Divl. Personnel Officer,  
Northern Railway,  
Delhi Division,  
DRM Office,  
New Delhi.
4. The Asst. Personnel Officer,  
Northern Railway,  
Delhi Division,  
DRM Office,  
New Delhi.
5. The Chief Yard Master,  
Northern Railway,  
Delhi Division,  
Tuglakabad,  
New Delhi. ... RESPONDENTS

(BY Advocate: Shri P.S. Mahendru)

ORDER (Oral)

BY HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

Heard.

2. This O.A. is disposed of with a direction to Respondent No.5 to send the

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relevant documents relating to applicant to  
Respondent No.4 within one week from the date  
of receipt of a copy of this judgment in case  
the same has not been sent so far, and with a  
further direction to R-4 to take decision in  
the matter in accordance with the rules and  
instructions, within two weeks from the date  
of receipt of the relevant papers.

3. The O.A. is disposed of accordingly.

No costs.

*Lakshmi Swaminathan* *S.R. Adige*  
(Mrs. LAKSHMI SWAMINATHAN) (S.R. ADIGE)  
Member (J) Vice Chairman (A)

/GK/